

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 132

CA Nos. 79/2022, 142/2023  
and  
CP No. 66/Chd/Chd/2021

**IN THE MATTER OF:**

Raj Kumar HUF

...Petitioner

Vs.

Jagan Nath Brij Pvt. Ltd.

...Respondent

**Under Section:** 56, 58, 59, 206, 213, 241, 242, 447 & 448, CA 2013 & R 11 NCLT

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti  
19.07.2024